

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2016 &
IA NO. 736 OF 2016**

Dated: 28th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Real Power Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for R-1

Mr. Mohit Rai for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty. An adjournment is sought on that ground.

As agreed by learned counsel for the parties, list the matter for hearing on **09.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**